

DIVISION BENCH

ITEM NO.1

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.37/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 14th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AMAR UJALA LIMITED & ANR. V/S RAAMA PAPER MILLS LIMITED
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Swapnil Gupta with Sh. Sajal Jain, Adv. : *For the Financial Creditor*
Sh. Ekansh Mishra, Adv. : *For the Corporate Debtor*

ORDER

Ld. Counsel representing the Financial Creditor is present through VC.

- Let notices be issued to the Respondent/ Corporate Debtor. Ld. Counsel, Sh. Ekansh Mishra appears through VC, who accepts notice on behalf of the Corporate Debtor, and therefore waives service. He also seeks and is granted two weeks time to file reply along with vakalatnama in the meantime. The advance copy of the reply be also supplied to the other side.
- Let the matter be adjourned for further hearing on 4th June, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

14th May, 2024

Kavya Prakash Srivastava
(Stenographer)

-Sd-
(Praveen Gupta)
Member (Judicial)